

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
CIRCUIT SITTING : INDORE

Original Application No.201/00247/2018

Indore, this Friday, the 16th day of March, 2018

HON'BLE SHRI UDAY KUMAR VARMA, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Pavan Ved S/o Shri Ratanlalji Ved, Age 64 years,
 R/o 203 Morya Heritage, 56 Shops Road,
 New Palasia, Indore M.P. 452001, Presently Retd.
 Commissioner of Income Tax -Applicant

(Applicant is present in person)

V e r s u s

Union of India, through Principal Chief Commissioner
 of Income Tax Mumbai, Aayakar Bhavan,
 3rd Floor, M.K.Road, Mumbai-400020 - Respondent

O R D E R (Oral)

By Uday Kumar Varma, AM:-

Applicant is present in person.

2. He submits that he wants to withdraw this Original Application with liberty to file a fresh petition with better particulars.
3. Accordingly, the Original Application is dismissed as withdrawn with liberty as aforesaid.

(Ramesh Singh Thakur)
Judicial Member
 kc

(Uday Kumar Varma)
Administrative Member